Annexure-I

Name of the corporate debtor: Supreme Innovative Building Projects Private Limited; Date of commencement of liquidation: 30.05.2025; List of stakeholders as on: 29.07.2025

List of secured financial creditors												(Amount in ₹)				
Sl. No.		Iden tifica	Details of claim received									of	of any	of claim	Amount of claim	Remarks, if any
	20		Date of receipt	Amount claimed	Amount of claim admitted	of	security interest		Security Interest	unt cove red by		ent	mutual dues, that may be set off	1	under verificati on	
1	SREI EQUIPMENT FINANCE LIMITED		26-6-2025	4505734265	4505734265	Secured	45057342 65		Assets as mentioned in the Deed of Hypothecation & MCA ROC Charge	Persona l Guarant ees as provide d in claim form	100%	NA	NA	0	0	
	Total			4505734265	4505734265	3	45057342 65			29						

